

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Government had taken a decision during 1991 to give licences to hawkers operating in trains;

(b) if so, the action taken so far in this regard and the total number of licences issued during 1991;

(c) the details regarding implementation of this decision during 1992-93; and

(d) if no licences have been issued, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) and (c). Do not arise.

(d) The issue has already been examined in depth and keeping in view a number of attendant problems, issuance of licences to unauthorised hawkers has not been found feasible.

[English]

Insurance Coverage of Passengers

4706. SHRI G. MADEGOWDA: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any provision for insurance coverage for railway passengers like air passenger;

(b) if not, whether there is any proposal to introduce insurance coverage for railway passenger also;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE

MINISTRY OF RAILWAYS (SHRI MALIKARJUN): (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

(d) There is already provision of payment of a sum of Rs.2 lakhs in case of death or total disability and minimum of Rs.16,000/- to a maximum of Rs.1,80,000/- for various kinds of injuries under Railway Act, 1989.

[Translation]

Committee on Problems of Students in Navodaya Vidyalayas

4707. SHRI JANGBIR SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether any committee has been constituted in regard to the boarding, lodging and teaching problems of students in Navodaya Vidyalayas;

(b) if so, the details thereof;

(c) the details of recommendations made by the committee; and

(d) the action proposed to be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No, Sir.

(b) to (d). Do not arise.

Samastipur-Darbhanga and Sakari-Hasanpur Railway Lines

4708. SHRI BHOGENDRA JHA: Will the Minister of RAILWAYS be pleased to state the steps being taken by the Govern-

ment for the conversion of samastipur - Darbhanga-metre-gauge into broad-gauge, construction of Sakari Hasanpur metre-gauge line and conversion of Khasol-Darbhangajainagar metre-gauge line into broad-gauge in North Bihar under the North Eastern Railway?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): Samastipur-Darbhangaga gauge conversion work is already sanctioned, and in progress. Completion will depend on availability of resources in the coming years. There is no proposal for taking up the other works listed in the Question at present.

Grants to Schools for Dolls Museums

4709. SHRIMATI SAFIUDDOBEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is any proposal to sanction grants to schools for setting up of Dolls Museums; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE

MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): (a) No, Sir.

(b) Does not arise.

Import of Equipments

4710. SHRI RAM TAHAL CHOUDHARY: Will the Minister of RAILWAYS be pleased to state:

(a) whether his Ministry has imported some railway equipments;

(b) if so, the details thereof during the last three years and the total expenditure incurred thereon; and

(c) the efforts being made to manufacture these equipments in the country?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) and (c). A statement is attached.